

No. J-11014/6/2024-Judicial/E.123057

Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 13th January, 2026

ORDER

With reference to this Department's Order No.J-11014/6/2024-Judicial dated 26.12.2024, the President is pleased to extend the term of Shri Dhiraj Trivedi, Deputy Solicitor General of India for the Calcutta High Court (PB) at Kolkata, for a further period of six months with effect from 13.01.2026 or until further orders, whichever is earlier.

2. The engagement of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge as per OM No. J-16/202024-Judicial dated 16.10.2024. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

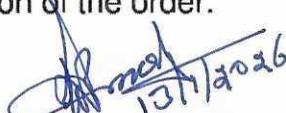
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to: -

1. PS to Hon'ble MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Ld. Attorney General for India, Ld. Solicitor General for India and All Addl. SGI as per the list.
4. The Registrar, Calcutta High Court (PB) at Kolkata.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. The Cash (LA) for payment of retainership fee to aforesaid Deputy SGI w.e.f. the date of this order.
7. LIMBS team (limbssupport-dla@gov.in).
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office / Spare copies.



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